

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

NO.K-13034/01/2018-US.I
GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
(DEPARTMENT OF JUSTICE)

...

Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 06th February, 2018.

NOTIFICATION

In exercise of the powers conferred by clause (1) of article 217 of the Constitution of India, the President is pleased to appoint Shri Justice Tarun Agarwala, Judge of the Allahabad High Court, to be the Chief Justice of the Meghalaya High Court with effect from the date he assumes charge of his office.

mkp
6/2/2018

(Rajinder Kashyap)
Joint Secretary to the Government of India
Tel: 2338 3037

To

The Manager,
Government of India Press,
Mayapuri, Ring Road,
New Delhi.

No. K.13034/01/2018-US.I

Dated 06.02.2018

Copy to:-

- 1 Shri Justice Tarun Agarwala, Judge, Allahabad High Court, Allahabad.
- 2 The Secretary to the Governor, Meghalaya, Shillong.
- 3 The Secretary to the Chief Minister, Meghalaya, Shillong
- 4 The Secretary to Acting Chief Justice, Meghalaya High Court, Shillong.
- 5 The Chief Secretary, Government of Meghalaya, Shillong.
- 6 The Registrar General, Meghalaya High Court, Shillong.
- 7 The Accountant General, Meghalaya, Shillong
- 8 The Secretary to the Governor, Uttar Pradesh, Lucknow.
- 9 The Secretary to the Chief Minister, Uttar Pradesh, Lucknow.
- 10 The Secretary to Chief Justice, Allahabad High Court, Allahabad.
- 11 The Chief Secretary, Government of Uttar Pradesh, Lucknow.
- 12 The Registrar General, Allahabad High Court, Allahabad.
- 13 The Accountant General, Uttar Pradesh, Lucknow.
- 14 President's Secretariat, (CA.II Section), New Delhi.
- 15 PS to Principal Secretary to the Prime Minister, New Delhi.
- 16 Additional Registrar (Conf.), O/o Chief Justice of India,
5, Krishna Menon Marg, New Delhi.
- 17 PS to ML&J/MoS(L&J)/PSO to Secretary (J)/JS(J-I)/DS(S)/US-II/S.O.(Desk)
- 18 Notification copy uploaded on the website of the Department of Justice,
Government of India, New Delhi at www.doj.gov.in.


(K. C. Thang)

Under Secretary to the Government of India
Tele: 23382978